

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 252 OF 2016

Dated: 25th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s GEM Sugars Ltd. Appellant(s)

Vs.

Karnataka Power Transmission Corporation Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Shubhanshu Padhi

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-1 & R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **31.10.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**